

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	E.P. 04/2026	Smt. Manjula Sahu Vrs. Banamali Sahu	D.Prakash Chandra Achary	9437617375		06.02.2026	06.02.2026
			E.P. 05/2026	M/s. TVS Credit Services Ltd. Vrs. Dili Pradhan & another	Deepak Kumar Sukla	9437361700		10.02.2026	10.02.2026
			E.P. 06/2026	Suresh Swain & Others Vrs. State of Odisha	Pradeep Kumar Mohapatra	9437127527		10.02.2026	10.02.2026
			E.P. 07/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Nabin Chandra Nayak & another	Deepak Kumar Sukla	9437361700		11.02.2026	11.02.2026
			E.P. 08/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Sanyasi Maharana & another	Deepak Kumar Sukla	9437361700		11.02.2026	11.02.2026
			E.P. 09/2026	M/s. Bajaj Finance Ltd. Vrs. Mangal Jyoti Traders & Otehrs	Gunakar Mishra	9090476561		18.02.2026	18.02.2026
			E.P. 10/2026	M/s. Gupta Power Technologies Ltd. Vrs. TP Southern Odisha Distribution Ltd.	Sidharth Shankar Padhy	9861314475		19.02.2026	19.02.2026

			E.P. 11/2026	M/s. Premier Cables and Conductors Pvt. Ltd. Vrs. TP Southern Odisha Distribution Ltd.	Sidharth Shankar Padhy	9861314475		19.02.2026	19.02.2026
			CMA 11/2026	M/s. Sundaram Finance Ltd. Vrs. Narasingh Sethi & Another	Deepak Kumar Sukla	9437361700		06.02.2026	06.02.2026
			CMA 12/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Balaram Dash & another	Deepak Kumar Sukla	9437361700		06.02.2026	06.02.2026
			CMA 13/2026	State Bank of India Vrs. Sri R.Anand Dora	Simanchala Panda	9338005621		13.02.2026	13.02.2026
			CMA 14/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Sabita Dash & another	Deepak Kumar Sukla	9437361700		19.02.2026	19.02.2026
			CMA 15/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Sanjeev Kumar Devata & another	Deepak Kumar Sukla	9437361700		19.02.2026	19.02.2026
			CMA 16/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Surya Narayana Satapathy & another	Deepak Kumar Sukla	9437361700		19.02.2026	19.02.2026
			CMA 17/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Pabitra Mohan Dash & another	Deepak Kumar Sukla	9437361700		21.02.2026	21.02.2026
			CMA 18/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. B.Babita Patra	Deepak Kumar Sukla	9437361700		21.02.2026	21.02.2026
			CMA 19/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Sanatan Nahak & another	Deepak Kumar Sukla	9437361700		26.02.2026	26.02.2026
			IA 02/2026	Sri Raghunath Sahu Vrs. Smt. Manasi Devi Mishra (deceased) & 04 LR. others	P.N.Patro	9437260692		19.02.2026	19.02.2026
			IA 03/2026	Sri Sandip Kumar Sahu Vrs. Smt. Manasi Devi Mishra	P.N.Patro	9437260692		19.02.2026	19.02.2026

				(deceased) & 04 LR. others					
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Exe.03/2026	Saroj Manjari Devi Vs. M/s. Amar Udyog	Ananda Dash & Associates			05.02.2026	05.02.2026
			C.M.A.01/2026	Chitta Ranjan Panigrahi Vs. State of Odisha & Others	S.N. Padhee			13.02.2026	13.02.2026
			Exe.04/2026	Manappuram Fiance Ltd. Vs. Ashutosh Singh & Anr.	Manoj Kumar Panda & Associates			19.02.2026	18.02.2026
			Exe.05/2026	M/s. Premier Cables and Conductors Pvt. Ltd. Vs. TP Western Odisha Districution Ltd.	S.S. Padhy & Associates			21.02.2026	21.02.2026
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	EX-05/2026	M/s Manappuram Finance Ltd. Vrs Narendranath Rajib	Manoranjan Barik	8249671717		04.02.2026	04.02.2026
			EX-06/2026	M/s Cholamandalam Finance Ltd. Vrs Sarat Kumar Bhoi	Rajendra Kumar Sahoo	9178042780		04.02.2026	04.02.2026
			Ex.07/2025	M/s Cholamandalam Finance Ltd. Vrs Sarat Kumar Bhoi	Rajendra Kumar Sahoo	9178042780		04.02.2026	04.02.2026
			IA-02/2026	Branch Manager, Sriram Finance Co. Ltd Vrs Rahul Bachhad	Kiran Mohapatra	9583077246		16.02.2026	16.02.2026
			IA-03/2026	Branch Manager, Sriram Finance Co. Ltd Vrs Satyajit Bachhad	Kiran Mohapatra	9583077246		16.02.2026	16.02.2026
			IA-04/2026	Branch Manager, Sriram Finance Co. Ltd Vrs Satyajit Bachhad	Kiran Mohapatra	9583077246		16.02.2026	16.02.2026
			MS-3/2026	The State Bank of India, Golarhat Branch Vrs Smt. Bhagyalata Sahoo	Ramesh Prasad Lenka	9437183242		24.02.2026	24.02.2026

			IA-05/2026	IDBI Bank Ltd., Jagatsinghpur Branch Vrs Kumar Gaurab Nanda	Lalit Kumar Parida	9337262638		27.02.2026	27.02.2026
			IA-06/2026	IDBI Bank Ltd., Jagatsinghpur Branch Vrs Manindra Kumar Mohanty	Lalit Kumar Parida	9337262638		27.02.2026	27.02.2026
			IA-07/2026	IDBI Bank Ltd., Jagatsinghpur Branch Vrs Sunil Kumar Sahoo	Lalit Kumar Parida	9337262638		27.02.2026	27.02.2026
			IA-08/2026	IDBI Bank Ltd., Jagatsinghpur Branch Vrs Tusar Ranjan Nayak	Lalit Kumar Parida	9337262638		27.02.2026	27.02.2026
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Exn. Case Comm. Court.2/2026	Ms. Shriram Finance Company Vs. GURUDEV SINGH	Vikash Sahoo			09.02.2026	09.02.2026
			Exn. Case Comm. Court.3/2026	Ms. Shriram Finance Company Vs. SATRUDHAN SINGH	Vikash Sahoo			09.02.2026	09.02.2026
			Exn. Case Comm. Court.4/2026	Ms. Shriram Finance Company Vs. PRAFULL SAHU	Vikash Sahoo			09.02.2026	09.02.2026
			Exn. Case Comm. Court.5/2026	Ms. Shriram Finance Company Vs.AMULYA GOCHHAYAT	Vikash Sahoo			09.02.2026	09.02.2026
			Exn. Case Comm. Court.6/2026	Ms. Shriram Finance Company Vs.NAYAN RANJAN AKHOURI	Vikash Sahoo			09.02.2026	09.02.2026
			Exn. Case Comm. Court.7/2026	Ms. Shriram Finance Company Vs.RAM PRASAD SAHU	Vikash Sahoo			10.02.2026	10.02.2026
			Exn. Case Comm. Court.8/2026	Ms. Shriram Finance Company Vs.EZAZ KHAN	Vikash Sahoo			10.02.2026	10.02.2026

			Exn. Case Comm. Court.9/2026	Ms. Shriram Finance Company Vs.LAXMI NARAYAN MISHRA	Vikash Sahoo			10.02.2026	10.02.2026
			Exn. Case Comm. Court.10/ 2026	Ms. Shriram Finance Company Vs.CHANDRA SEKHAR PRADHAN	Vikash Sahoo			10.02.2026	10.02.2026
			Exn. Case Comm. Court.11/ 2026	Ms. Shriram Finance Company Vs.MOHAMMED PARWEZ ALAM	Vikash Sahoo			10.02.2026	10.02.2026
			Exn. Case Comm. Court.12/ 2026	Ms. Shriram Finance Company Vs.RAMAKANTA JENA	Vikash Sahoo			11.02.2026	11.02.2026
			Exn. Case Comm. Court.13/ 2026	Ms. Shriram Finance Company Vs.RAMNATH NAYAK	Vikash Sahoo			11.02.2026	11.02.2026
			Exn. Case Comm. Court.14/ 2026	Ms. Shriram Finance Company Vs.MD. SABIR HUSSAIN	Vikash Sahoo			11.02.2026	11.02.2026
			Exn. Case Comm. Court.15/ 2026	Ms. Shriram Finance Company Vs.SAROJ MOHAN BIHARI	Vikash Sahoo			11.02.2026	11.02.2026
			Exn. Case Comm. Court.16/ 2026	Ms. Shriram Finance Company Vs.PURNA CHANDRA LAKRA	Vikash Sahoo			11.02.2026	11.02.2026
			Exn. Case Comm. Court.17/ 2026	Ms. Shriram Finance Company Vs.JAYANTA KUMAR PANDA	Vikash Sahoo			11.02.2026	11.02.2026

			Exn. Case Comm. Court.18/ 2026	Ms. Shriram Finance Company Vs. ALOK MOHAPATRA	Vikash Sahoo			12.02.2026	12.02.2026
			Exn. Case Comm. Court.19/ 2026	Ms. Shriram Finance Company Vs. ARATI MOHANTY	Vikash Sahoo			12.02.2026	12.02.2026
			Exn. Case Comm. Court.20/ 2026	Ms. Shriram Finance Company Vs. MANILAL BANKIRA	Vikash Sahoo			12.02.2026	12.02.2026
			Exn. Case Comm. Court.21/ 2026	Ms. Shriram Finance Company Vs. PRAVASH KUMAR DHALA	Vikash Sahoo			12.02.2026	12.02.2026
			Exn. Case Comm. Court.22/ 2026	Ms. Shriram Finance Company Vs. ARJUN NAIK	Vikash Sahoo			12.02.2026	12.02.2026
			Exn. Case Comm. Court.23/ 2026	Ms. Shriram Finance Company Vs. KISHORE CHANDRA BAG	Vikash Sahoo			12.02.2026	12.02.2026
			Commercial Suit.2/2026	Ms. VPPR REAL TECH LLP Vs. SAMBHU KUMAR SAHU	U.K. Pandey			16.02.2026	16.02.2026
			Exn. Case Comm. Court.24/ 2026	Ms. Shriram Finance Company Vs. NOUSAD KHAN	Vikash Sahoo			19.02.2026	19.02.2026
			ARBP. 01 /2026	EVERLLENCE INDIA PVT. LTD. -Vs- M/S. SURAJ PRODUCTS LTD.	Biswajit Biswal			26.02.2026	26.02.2026

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 290/2025	SBI Vrs M/s. S.S. Steel Industirs	Adv. Sayad Asif Alli	15.07.2025	17.02.2026
			CS 250/2025	Bank of India Vrs Babuli Kumar Sishu	Adv. Sayad Asif Alli	23.06.2025	18.02.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 145/2025	Sethia Sales & Services Vrs BGR Energy System Ltd.	Aditya Narayan Das & associates	22.07.2025	07.02.2026
			CS (III) 164/2025	State Bank of India – vrs- Ram Krishna Murmu	G.D.Kar	6.8.25	11.2.2026
			CS (III) 165/2025	State Bank of India – Vrs- Santosh Kumar Moharana	G.D.Kar	6.8.25	11.2.2026
			CS (III) 296/2025	Datar Trailer Services Pvt Ltd. Vrs- Essar Constructiuons India Ltd.	S.K.Rout & Associates	17.12.2025	12.02.2026
			CS (III) 296/2025	Datar Trailer Services Pvt Ltd. Vrs- Essar Constructiuons India Ltd.	S.K.Rout & Associates	17.12.2025	12.02.2026
			CS (III) 273/2025	M/s Om Sai Engicons – Vrs- M/s Maa Tareni Coal Transport Firm	S.J.Biswal & Associates	10.11.2025	12.02.2026
			CS (III) 181/2025	SBI Cuttack Vrs Sri Sauna Hansda	Gurudatta Kar & Associates	14.08.2025	19.02.2026
			CS (III) 182/2025	SBI Cuttack Vrs Laxmidhar Parida	Gurudatta Kar & Associates	14.08.2025	19.02.2026
			CS (III) 33/2025	SBI Cuttack Biswatma Biswal	S.Mohanty & Associates	10.03.2025	20.02.2026
			CS (III) 34/2025	SBI Cuttack Puspalata Moharana	S.Mohanty & Associates	11.03.2025	20.02.2026
			CS (III) 13/2025	Canara Bank Vrs. M/s Sai Furniture & others	B.N.Udgata & Associates	19.02.2026	24.02.2026

3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 44/2025	M/s. Durga Traders Vrs. Samit Guha Roy	N.K.Tripathy	10.10.2025	21.02.2026
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.33/ 2025	State Bank of India, RASMECC-SARC Vs. M/s. Jai Jagannath Construction & Others	Miss Pusparani Mohapatra & Associates	30.10.2025	18.02.2026
			C.S.37/ 2025	State Bank of India, RASMECC-SARC Vs. Barsha Rani Barik	Miss Pusparani Mohapatra & Associates	10.11.2025	18.02.2026
			C.S.34/ 2025	State Bank of India, RASMECC-SARC Vs. Sumanta Traders	Miss Pusparani Mohapatra & Associates	30.10.2025	19.02.2026
			C.S.35/ 2025	State Bank of India, RASMECC-SARC Vs. Rakesh Kumar Behera	Miss Pusparani Mohapatra & Associates	10.11.2025	20.02.2026
			C.S.38/ 2025	State Bank of India, RASMECC-SARC Vs. M/s. Jai Traidings	Miss Pusparani Mohapatra & Associates	02.12.2025	23.02.2026
			C.S.39/ 2025	State Bank of India, RASMECC-SARC Vs. M/s. Chaini & Co.	Miss Pusparani Mohapatra & Associates	02.12.2025	23.02.2026
			C.S.41/ 2025	State Bank of India, RASMECC-SARC Vs. M/s. New Prince Collection	Miss Pusparani Mohapatra & Associates	02.12.2025	23.02.2026
			C.S.36/ 2025	State Bank of India, RASMECC-SARC Vs. M/s. Shree Shyam Enterprises	Miss Pusparani Mohapatra & Associates	10.11.2025	24.02.2026
			C.S.40/ 2025	State Bank of India, RASMECC-SARC Vs. M/s. SamSteel Fabricators	Miss Pusparani Mohapatra & Associates	02.12.2025	24.02.2026

5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	CS 01/2026	SBI, Utladani Branch Vrs. Pramod Sahu	Sri Hitendra Mohanty (Plaintiff Advocate)	23.02.2026	-
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS- 185/2025(328/2025)	Canara Bank, Dengapol Branch Vrs M/s Fashion Bazar One	Sribatsa Sahoo	25.07.2025	09.02.2026
			MS- 93/2023	Canara Bank,Kendrapara Town Branch Vrs Sitaram Kar	Manas Ranjan Satapathy	19.06.2023	09.02.2026
7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb(P) No. 96/2025	Kalyan Jena & others Vrs Aditya Biral Fashion & Retail Ltd.	Adv. Sagarika Sahoo	16.12.2025	23.02.2026
Exn(P) No. 21/2016			M/s. AKM Agro processing Pvt. Ltd Vrs M/s. Sono Paddy Procesor Pvt. Ltd	Adv. Amar Kumar Sahoo	17.01.2026	23.02.2026	
Arb(P) No. 91/2024			Ranjita Nayak & Others Vrs Narayan Nayak & others	Adv. Rajib Kumar Nayak	30.09.2024	18.02.2026	
Arb(P) No. 91/2024			Ranjita Nayak & Others Vrs Narayan Nayak & others	Adv. Rajib Kumar Nayak	30.09.2024	18.02.2026	
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	-	-	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 25/2025	Sbi SMEC Cuttack Vrs Aditya Enterprises & Another	Nityananda Tripaty & Associates	25.02.2025	09.02.2026
			CS (III) 98/2025	Bank of Baroda Vrs Sai Ram Shoes & Another	Subrat Sarangi & Associates	17.06.2025	09.02.2026
			CS (III) 182/2022	SBI (RASMEC) Vrs A.S.Appareals & Another	Nityananda Tripaty & Associates	15.10.2022	10.02.2026
			CS(III) 75/2025	IDBI Bank Cuttack Vrs New Abu Auto Centre & Others	B.N.Udgata & Associates	12.05.2025	12.02.2026
			CS (III) 169/2021 CIS (23/2026)	SBI (RASMEC) Vrs Abhisekh Maharana	Nityananda Tripaty & Associates	29.04.2021	13.02.2026
			CS (III) 171/2021 CIS (25/2026)	SBI (RASMEC) Vrs Gajendranath & Sons	Nityananda Tripaty & Associates	30.04.2021	13.02.2026
			CS (III)103/2024	Bank of Baroda Vrs M/S Odyesee Foods & Others	Subrat Sarangi & Associates	27.09.2024	13.02.2026
			CS (III)104/2024	Bank of Baroda Vrs Shree Sai Agro Foods & Another	Subrat Sarangi & Associates	27.09.2024	13.02.2026
			CS (III)169/2023	SBI (RASMEC) Vrs Bhagyashree A/C Family Restaurant & Another	Susama Rani Sahoo & Associates	02.01.2024	17.02.2026
			CS (III) 127/2022	SBI (RASMEC) Vrs. M/s M.K. Pharma & another	Nityananda Tripathy, Advocate Vrs. None	23.07.2022	23.02.2026
			CS (III) 96/2025	Bank of Baroda Vrs. M/s Maa Durga Fish Centre & another	Subrat Sarangi & associates Vrs. Raj Kishore Sahoo & associates	17.06.2025	24.02.2026

3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	-	-	-	-	-
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb(P) No. 109/2024	M/s. Mahashakti Energy Ltd. Vrs M/s. OPTCL	Adv. Umesh Chandra Behura	21.12. 2024	-	07.02. 2026	411 days	Allowed on contest	-	-	-
			Arb(P) No. 55/2025	OPGCL Vrs Shree Balaji Egicons Ltd.	Adv. Satya Smruti Mohanty	23.08. 2025	-	11.02. 2026	180 days	Allowed on contest	-	-	-
			I.A. No. 01/2025 (Arb.(P) No. 58/2025)	Mayfair Hotels & Resorts Limited Vrs Kolkata Unique Hospitality LLP	Adv. Adv. Sitansu Mohan Dwibedy	01.09. 2025	-	13.02. 2026	150 days	Allowed on contest	-	-	-
			CS No. 503/2020	Madra Construction Vrs Indian Oil Corporation Ltd	Adv. Jagannath Das	28.02. 2020	-	16.02. 2026	2190 days	Decreed on contest	-	-	-

			Arb(P) No. 77/2025	M/s. Varenas Hopitality (P) Ltd. & Others Vrs Gitanjali Rath	Adv. S.P. Satapathy	29.10. 2025	-	18.02. 2026	120 days	Allowed on contest	-	-	-
			Exn(P) No. 492/2019	Prabhat Kumar Mishra Vrs Central Mine Planning and Design Institute Ltd	Adv. Nilakantha Jujharsingh	03.08. 2019	-	24.02. 2026	2555 days	Fully Satisfied	-	-	-
			CMA 170/2024	Canara Bank Vrs M/s. Sai Crazy Snacks & Others	Adv. S.M. Alli	20.05. 2024	-	25.02. 2026	670 days	Allowed on contest	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 25/2019 CIS 175 /2021	Bank Of India Cuttack Vrs Prabhudatta Mohanty	Sri Santosh Kumar Behera Vrs Sri Bibekananda Baisakh	25.01. 2019		11.02. 2026	2571 Days	Contest		-	-
			CS(III) 94/2023	Haragouri Electricals, Vrs S.R Associates Infrastructur e Pvt. Ltd.,	Sri Kalpataru Khuntia, Sri Kalpataru Khuntia,Vrs Sri Susanta Dash,	21.08. 2023		16.02. 2026	846 Days	Contest			
			ARBP 8/2022 CIS 140/ 2022	East Coast Railway, Vrs Chittaranjan Swain,	Sri Ganesh Prasad Mohanty Vrs Sri Rajeet Roy	03.02. 2022		19.02. 2026	1476 Days	Contest			
			ARBP 15/2016 CIS 127/ 2022	Mahanadi Coalfields Ltd., Vrs Sainik Mining & Allied Services Ltd.,	Sri Haripad Mohanty Vrs Sri Abhijit Pattanaik	08.01. 2016		21.02. 2026	3702 Days	Contest			

			ARBP 13/2016 CIS 152/ 2022	Mahanadi Coalfields Ltd., Vrs Sainik Mining & Allied Services Ltd.,	Sri Haripad Mohanty Vrs Sri Abhijit Pattanaik	08.01. 2016		23.02. 2026	3704 Days	Contest			
			ARBP11/201 6 CIS 148/ 2022	Mahanadi Coalfields Ltd., Vrs M/s Jalaram Transport	Sri Haripad Mohanty Vrs Sri Abhijit Pattanaik	08.01. 2016		25.02. 2026	3705 Days	Contest			
			ARBP 34/2024	PSA Nitrogen Limited Vrs National Aluminium Company Limited	Manoranjan Mohapatra	11.09. 2024		26.02. 2026	531 Days	Contest			
			CS (III) 108/ 2023	Bank of Maharashtra Vrs M/s Shree Jewellers & Another	Sri Ramesh Chandra Ojha Vrs Prasanna Kumar Rath	04.09. 2023		28.02. 2026	903 Days	Contest			
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	20.01.2023	NA	17.02.2026	1125 days	Contest			U/o.7, R-1 of CPC	20.01 .2023	NA	17.02.2026
			30.09.2024	NA	20.02.2026	509 days	Contest			U/o.7, R-1 of CPC	30.09 .2024	NA	20.02.2026
			27.12.2024	NA	24.02.2026	425 days	Contest			U/o.7, R-1 of CPC	27.12 .2024	NA	24.02.2026
			27.12.2024	NA	27.02.2026	428 days	Contest			U/o.7, R-1 of CPC	27.12 .2024	NA	27.02.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.21/2023	Canara Bank Vs. Sunanda Kumar Panda	Sri Asis Kumar Pattanaik & Associates Vs. Sri Manoj Kumar Sandha & Associates	22.06. 2023		12.02. 2026	966 days	Nil	Nil	Nil	U/o.VII, Rule-2 C.P.C.

			Arb.P.03/2023	D.B. Power Ltd. Vs. Mahanadi Coalfields Ltd.	Sri Vineet Tayal & Associates Vs. Sri Ashok Kumar Senapati & Associates	28.09.2023		21.02.2026	877 days	Nil	Nil	Nil	U/s.34 of the Arbitration & Conciliation Act, 1996
			Arb.P.05/2023	Mahanadi Coalfields Ltd. Vs. D.B. Power Ltd.	Sri Ashok Kumar Senapati & Associates Vs. Sri Surya Narayan Mohapatra & Associates	22.12.2023		21.02.2026	792 days	Nil	Nil	Nil	U/s.34 of the Arbitration & Conciliation Act, 1996
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	IA-09/2025	Anasuya Sethi Vrs M/s Sriram Finance Company Ltd.	Sri G. R. Dash	18.09.2025		09.02.2026	144	contest			
			MS-02/2018	Bank of Baroda, Kendrapara Brach Vrs Chandrasekhar Jew JLG ang others	Sri J. Mohanty	29.01.2018		11.02.2026	2935	contest			
			MS-176/2025 (357/2024)	State Bank of India Vrs Sshma Mishra	Sri Y Panda	02.11.2024		26.02.2026	481	Contest			
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Arbitration-2/4 of 2016-2025	M/s Shri Mahavir Ferro Alloys Pvt. Ltd. - Vrs.- M/s. Passary Minerals	Adwaita Panda	13.06.2017		05.02.2026	3160	Contested			

				Ltd. -Versus- The General Manager Metal Steel Factory									
			CS 33/53 of 2017-25	M/s O.C.L. India Ltd. - Vrs.- Jallan Gunny Traders -Versus- The General Manager Metal Steel Factory	P.C. Sharma	05.04. 2017		27.02. 2026	3251	Contested			

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2337	Institution-63 <u>Received- 01</u> Total- 64	16	2385	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1442	73	119	1396	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	323	Institution-19 <u>Received- 93</u> Total- 112	<u>Disposal-30</u> <u>Transfer-01</u> Total- 31	404	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	292	04	13	283	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	243	10	<u>Disposal- 10</u> <u>Transfer- 87</u> Total - 97	156	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	488	11	28	471	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	752	26	29	749	
TOTAL			5877	300	333	5844	